

आयकर अपीलीय अधिकरण, अहमदाबाद न्यायपीठ 'SMC' अहमदाबाद ।

**IN THE INCOME TAX APPELLATE TRIBUNAL
"SMC" BENCH, AHMEDABAD**

**BEFORE SHRI MAHAVIR PRASAD, JUDICIAL MEMBER
& SHRI WASSEM AHMED, ACCOUNTANT MEMBER**

आयकर अपील सं./I.T.A. No. 761/Ahd/2018

(निर्धारण वर्ष / Assessment Year: 2013-14)

Chirag Kumar Somabhai Patel E-74/75, Shreejidham Society, Nr. Deep Chambers, Manjalpur, Vadodara- 390011	बनाम/ Vs.	DCIT Circle-4(2), Baroda
स्थायी लेखा सं./जीआइआर सं./PAN/GIR No. : AIX PP2 084 J		
(अपीलार्थी /Appellant)	..	(प्रत्यर्थी / Respondent)

अपीलार्थी ओर से /Appellant by :	Shri Sanjay R. Shah, AR
प्रत्यर्थी की ओर से / Respondent by :	Shri Rajdeep Singh, Sr. DR

सुनवाई की तारीख / Date of Hearing	25/10/2019
घोषणा की तारीख /Date of Pronouncement	18/11/2019

आदेश/ORDER

PER MAHAVIR PRASAD - JM:

This appeal has been filed by the assessee against the order of Ld. CIT(A)-No. CAB/4-10270/2016-17dated 11.12.2017 under section 271(1)(c) of the Act.

2. When the matter was taken up for hearing Ld. Counsel Shri Sanjay R. Shah on behalf of the assessee moved an application for withdrawal of appeal for the reason smallness of amount and heavy litigation cost which assessee cannot afford.

3. The prayer of the assessee for withdrawal of appeal is accepted.

4. In the result, appeal of the assessee is dismissed as withdrawn.

This Order pronounced in Open Court on 18/11/2019

Sd/-
(WASEEM AHMED)
ACCOUNTANT MEMBER

Ahmedabad: Dated 18/11/2019

TANMAY

TRUE COPY

आदेश की प्रतिलिपि अग्रेषित / Copy of Order Forwarded to:-

1. राजस्व / Revenue
2. आवेदक / Assessee
3. संबंधित आयकर आयुक्त / Concerned CIT
4. आयकर आयुक्त- अपील / CIT (A)
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, अहमदाबाद /
DR, ITAT, Ahmedabad
6. गार्ड फाइल / Guard file.

Sd/-
(MAHAVIR PRASAD)
JUDICIAL MEMBER

By order/आदेश से,

उप/सहायक पंजीकार
आयकर अपीलीय अधिकरण, अहमदाबाद ।